



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04.08.2026

NOTICE

Please take notice that the following matter listed in the Daily Cause List of Court – IV on 05.08.2026 at 10:30 AM at item no. 11 will not be taken up. The matter will be heard on the date fixed i.e.: **10.08.2026**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1056 of 2026 & I.A. No. 4161, 4162 of 2026	Sudarshan Aithal (Suspended Director of Distribution Logistics Infrastructure Private Limited) Vs. Bank of India & Ors.	Sinha Shrey Nikhilesh	Balaji Shawiz Nisar Yugal Jain Amandeep Saini Xahya Batatawala-R1 Dheeraj Nair Akhil Anand

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar